

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 365**

TO BE ANSWERED ON THE 04TH FEBRUARY, 2025/ MAGHA 15, 1946 (SAKA)

FENCING OF INDIA-BANGLADESH BORDER

365. SMT. SAJDA AHMED:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the current status of the fencing work along the India-Bangladesh border;**
- (b) the key reasons cited by Bangladesh for constructing the border fencing;**
- (c) whether border fencing impacted bilateral relations between India and Bangladesh; and**
- (d) if so, the details thereof along with the Indian border areas yet to be fenced?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The total length of India-Bangladesh border is 4096.7 km, out of which 3232.218 km has been covered with fence.

(b) & (c): Construction of fencing is an important security measure for securing the border. Fencing helps in ensuring a crime-free border by effectively addressing the challenges of cross-border criminal activities, smuggling, movement of criminals and trafficking. It has been conveyed to

the Government of Bangladesh that with regard to security measures at the border, including for fencing, India observes all protocols and agreements between the two governments and between the Border Security Force and Border Guard Bangladesh. The Government of India's expectation that all earlier understandings will be implemented by Bangladesh and there will be a cooperative approach to combating cross-border crimes has also been conveyed to the Government of Bangladesh.

(d): A length of 864.482 km of the India-Bangladesh border is yet to be fenced which includes a length of 174.514 km of non-feasible gap. The challenges faced in completing the feasible stretches of fencing projects relate to land acquisition, Border Guard Bangladesh (BGB) objections, limited working season and land slide/marshy land.
